

From,

**Rajiv Sharma, HJS
Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad**

To,

**The Director,
Institute of Judicial Training & Research, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow**

No. 365 /Admin. (Services)/2016

Dated: Allahabad: July 28, 2016

Subject: Regarding Financial Management Training Programme for Recently Promoted District Judge of U.P. at JTRI, U.P., Lucknow.

Sir,

With reference to your letter no. Fin.Trg.DJ/2016/JTRI-1183 dated 26.07.2016 on the above subject, I am directed to inform you that the Court has been pleased to approve and nominate the officers mentioned in List-'A' for Financial Management Training Programme for Recently Promoted District Judges of U.P. scheduled **from 08.08.2016 to 09.08.2016** at JTRI, UP, Lucknow.

I am further to say that the Court has also been pleased to approve that TA/DA of the participants for the aforesaid Financial Management Training Programme shall be drawn by the participants from their respective District Courts and not from the Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Encl:- As above

Sd/-

Registrar (Judicial) (Services)

No. 365 (i)/Admin. (Services)/2016 dated: July 28, 2016

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. Sri Rajendra Kumar-IV, District & Sessions Judge, Azamgarh, Sri Mohd. Faiz Alam Khan, District & Sessions Judge, Shahjahanpur, Sri Vikas Kunvar Srivastava, District & Sessions Judge, Sitapur, Sri Bhoopendra Sahai, District & Sessions Judge, Banda, Sri Virendra Kumar Srivastava, District & Sessions Judge, Fatehpur, Sri Sanjay Kumar Pachori, District & Sessions Judge, Chitrakoot, Sri Suresh Kumar Gupta, District & Sessions Judge, Farrukhabad, Sushri Ghandikota Sree Devi, District & Sessions Judge, Gonda, Sri Narendra Kumar Johari, District & Sessions Judge, Budaun, Sri Rajbeer Singh, District & Sessions Judge, Lakhimpur Kheri, Sri Ajit Singh, District & Sessions Judge, Hathras, Sri Subhash Chandra Sharma, District & Sessions Judge, Lalitpur, Sri Bhopal Singh, District & Sessions Judge, Maharajganj, Sri Umesh Kumar Sharma, District & Sessions Judge, Mainpuri, Sri Shashi Kant Shukla, District & Sessions Judge, Ramabai Nagar/ Kanpur Dehat, Sri Atul Kumar Gupta, District & Sessions Judge, Jhansi, Sri Kautilya Gaur, District & Sessions Judge, Pilibhit, Sri Kuldeep Kumar-II, District & Sessions Judge, Sonbhadra, Sri Dinesh Kumar Sharma-III, District & Sessions Judge, Shrawasti at Bhinga, Sri Pramod Kumar-V, District & Sessions Judge, Mau, Sri Hasnain Qureshi, District & Sessions Judge, Auraiya, Sri Subhash

Chand, District & Sessions Judge, Kushinagar at Padrauna, Sri Ram Kailash, District & Sessions Judge, Barabanki, Sri Gopal Kulshreshtha, District & Sessions Judge, Mirzapur, Smt. Kalpana Mishra, District & Sessions Judge, Aligarh, Smt. Saroj Yadav, District & Sessions Judge, Agra, Smt. Prem Kala Singh, Member, Administrative Tribunal-II & III, U.P., Lucknow, Sri Pradeep Kumar Consul, District & Sessions Judge, Jalaun at Orai, Sri Nand Lal, District & Sessions Judge, Jaunpur, Sri Rajive Goyal, District & Sessions Judge, Etawah, Sri Anil Kumar Pundir, District & Sessions Judge, Basti, Sri Pawan Kumar Chaurasia, District & Sessions Judge, Bijnor, Sri Syed Sarwat Mahmood, District & Sessions Judge, Chandauli and Sri Rama Kant Mishra, District & Sessions Judge, Rampur with the request to kindly report at JTRI, Lucknow on the scheduled date, for participation in the aforesaid training.

3. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-

Assistant Registrar (Services)

List of District & Sessions Judge

Sl. No	Name S/Sri	Designation	Place of posting
1.	Rajendra Kumar-IV	District & Sessions Judge	Azamgarh
2.	Mohd. Faiz Alam Khan	District & Sessions Judge	Shahjahanpur
3.	Vikas Kunvar Srivastava	District & Sessions Judge	Sitapur
4.	Bhoopendra Sahai	District & Sessions Judge	Banda
5.	Virendra Kr. Srivastava	District & Sessions Judge	Fatehpur
6.	Sanjay Kumar Pachori	District & Sessions Judge	Chitrakoot
7.	Suresh Kumar Gupta	District & Sessions Judge	Farrukhabad
8.	Susri Ghandikota Sree Devi	District & Sessions Judge	Gonda
9.	Narendra Kumar Johari	District & Sessions Judge	Budaun
10.	Rajbeer Singh	District & Sessions Judge	Lakhimpur Kheri
11.	Ajit Singh	District & Sessions Judge	Hathras
12.	Subhash Chandra Sharma	District & Sessions Judge	Lalitpur
13.	Bhopal Singh	District & Sessions Judge	Maharajganj
14.	Umesh Kumar Sharma	District & Sessions Judge	Mainpuri
15.	Shashi Kant Shukla	District & Sessions Judge	Ramabai Nagar
16.	Atul Kumar Gupta	District & Sessions Judge	Jhansi
17.	Kautilya Gaur	District & Sessions Judge	Pilibhit
18.	Kuldeep Kumar-II	District & Sessions Judge	Sonbhadra
19.	Dinesh Kumar Sharma-III	District & Sessions Judge	Shravasti
20.	Pramod Kumar-V	District & Sessions Judge	Mau
21.	Hasnain Qureshi	District & Sessions Judge	Auraiya
22.	Subhash Chand	District & Sessions Judge	Kushi Nagar
23.	Ram Kailash	District & Sessions Judge	Barabanki
24.	Gopal Kulshreshtha	District & Sessions Judge	Mirzapur
25.	Smt. Kalpana Mishra	District & Sessions Judge	Aligarh
26.	Smt. Saroj Yadav	District & Sessions Judge	Agra
27.	Smt. Prem Kala Singh	Member, Admin. Tribunal-II & III, U.P.	Lucknow
28.	Pradeep Kumar Consul	District & Sessions Judge	Jalaun at Orai
29.	Nand Lal	District & Sessions Judge	Jaunpur
30.	Rajive Goyal	District & Sessions Judge	Etawah
31.	Anil Kumar Pundir	District & Sessions Judge	Basti
32.	Pawan Kumar Chaurasia	District & Sessions Judge	Bijnor
33.	Syed Sarwat Mahmood	District & Sessions Judge	Chandauli
34.	Rama Kant Mishra	District & Sessions Judge	Rampur